NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 14/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU **MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Krishan Kumar Arora

V/s.

Neesa Leisure Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

DESIGNATION REPRESENTATION **SIGNATURE S.NO. NAME (CAPITAL LETTERS)**

ASHOK SACKEDORA A.R.

RAVISH BHATT

ADV

ORDER

Learned Authorised Representative Mr. Ashok Sachdeva present for Original petitioner. Learned Advocate Mr. Ravish Bhatt present for Original Respondent.

List main CP no. 14/2017 on 19.09.2017 in view of the pendency of amendment application in CP 11/2016.

Dated this the 28th day of August, 2017.